

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 277**  
TO BE ANSWERED ON 09.08.2024

**SAKSHAM ANGANWADI AND POSHAN 2.0**

\*277. DR. HEMANT VISHNU SAVARA:  
SHRI VISHNU DATT SHARMA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Saksham Anganwadi and Poshan 2.0 is being implemented by the Government across the country;
- (b) if so, the details thereof;
- (c) the Central share of the scheme approved, released and utilized under the above said schemes during the last five years, State/UT-wise especially in Maharashtra and Palghar district;
- (d) the number of Anganwadi centres which were digitally empowered and Poshan Vatikas being set up in these centres along with the details of fortified rice and millets provided under the said scheme in the State of Madhya Pradesh particularly the districts of Panna, Katri and Chhatarpur of Khajuraho Parliamentary Constituency;
- (e) whether the Government has any plan for addressing infrastructure gaps, especially construction of Anganwadi Centres (AWCs) in rural and urban areas in the country; and
- (f) if so, the details thereof, State/UT-wise especially in Maharashtra and Palghar district?

**ANSWER**

MINISTRY OF WOMEN & CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) to (f): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Part (a) to (f) of Lok Sabha Starred Question No. 277 to be answered on 09.08.2024 regarding “Saksham Anganwadi and Poshan 2.0”**

(a) & (b) In the 15<sup>th</sup> Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers, Adolescent Girls (14-18 years in all aspirational districts and all districts of North Eastern States); Early Childhood Care and Education (ECCE) [3-6 years age]; Anganwadi infrastructure including modern and upgraded Saksham Anganwadi have been reorganised under Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) for effective implementation of the scheme and for better nutritional delivery to end beneficiaries. Mission Poshan 2.0 seeks to address the challenge of malnutrition through improved nutrition content and delivery. It is a Centrally Sponsored Scheme, where the responsibility of implementation and administration of the scheme is under the ambit of States/UTs.

(c) Funds under Mission Poshan 2.0 are released to the States/UTs for implementation of various components under the scheme. The State/UT-wise details of funds released and utilized under the above said scheme during the last five years is placed at **Annexure-I**.

(d) Under the Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0), Ministry of Women and Child Development has leveraged Information Technology (IT) to enhance and bring transparency to the delivery support systems at Anganwadi Centres. On March 1, 2021, the Ministry launched the 'Poshan Tracker' application. This app serves as a crucial governance tool, aiming to improve the efficiency and accountability of service delivery in the mission to combat malnutrition and promote child development.

Anganwadi Workers have been digitally/technologically empowered with smartphones. The mobile application has digitized and automated the physical registers used by AWWs which has also helped in improving their quality of work. Out of 5267 Anganwadi Centres (AWCs) in Panna, Katri and Chhatarpur of Khajuraho Parliamentary Constituency, a total of 5263 AWCs are digitally empowered. A total of 11706 Anganwadi Centres have been approved for upgradation as Saksham Anganwadi upto FY 2023-24 for the State of Madhya Pradesh and funds to the tune of Rs. 6997.45 Lakh have been allocated for various components under Saksham Anganwadi. Total 35890 Poshan Vatikas are already set up in State of Madhya Pradesh which includes 2418 Poshan Vatikas in Panna, Katri and Chhatarpur districts.

During FY 2021-22, 2022-23 and 2023-24 a total of 103566.97 MTs of Fortified rice has been allocated to the State Government of Madhya Pradesh under Wheat Based Nutrition Programme (WBNP).

(e) & (f): Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of 50000 AWCs building over a period of five years @10000 AWCs per year. The cost norms for construction of Anganwadi Centres in convergence with MGNREGS is Rs.12 Lakh per AWC wherein Rs.8.00 Lakh is provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, Multi Sectoral development Programme (MSDP) of Ministry of Minority Affairs, etc. A statement showing funds released for construction of Anganwadi Buildings under MGNREGS is placed at **Annexure-II**.

In various meetings, the Government of India has advised State Governments and UT Administrations to co-locate AWCs in primary schools. Further, States/UTs have also been advised to take necessary steps to ensure that AWCs operating in rented premises are equipped with all the basic amenities.

In order to improve the infrastructure facility of Anganwadi Centres (AWCs), the Ministry has enhanced the cost of construction of drinking water facilities at Anganwadi Centres to Rs.17,000/- and for construction of toilets to Rs.36,000/-. A statement showing funds released during FY 2022-23 & 2023-24 for construction of toilet, provision of drinking water facility is placed at **Annexure-III**.

During the 15th Finance Commission cycle, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are upgraded as Saksham Anganwadis for improved nutrition delivery and for early childhood care and development. Saksham Anganwadis are provided with infrastructure better than the conventional Anganwadi Centres which includes internet/Wi-Fi connectivity, LED screens, water purifier/installation of RO Machine and smart learning equipment. A statement showing funds allocated during FY 2022-23 & 2023-24 for upgradation of AWCs as Saksham Anganwadi is placed at **Annexure-IV**.

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**Annexure-I**

**Annexure to part (c) of Lok Sabha Starred Question No. 277 on “Saksham Anganwadi and Poshan 2.0” due for answer on 09.08.2024:**

**The details of Central share released and utilized under mission Poshan 2.0 during the last five years**

(Rupees in crores)										
S/N	Name of the State/UT	Mission Poshan 2.0								
		2019-20		2020-21		2021-22		2022-23		2023-24*
		Funds released	Funds Utilized	Funds released	Fund utilised	Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	14.98	13.34	16.37	6.37	19.71	13.36	3.85	5.17	12.15
2	Andhra Pradesh	825.24	686.20	701.82	763.99	744.60	749.91	827.79	721.45	705.68
3	Arunachal Pradesh	134.71	134.79	82.92	65.01	170.83	230.77	137.78	145.74	162.06
4	Assam	1365.53	1241.33	1109.75	1255.72	1319.90	1432.19	1651.63	1717.00	2233.31
5	Bihar	1539.37	1253.87	1288.98	1444.36	1574.43	1608.02	1740.09	1586.61	1859.29
6	Chandigarh	17.03	13.30	13.35	16.08	15.32	23.09	33.10	33.10	19.79
7	Chattisgarh	483.88	548.81	513.95	542.07	606.73	522.72	668.96	571.80	579.46
8	Dadra & Nagar Haveli and Daman & Diu	17.20	8.24	9.02	9.02	9.33	9.56	5.80	5.80	11.97
9	Delhi	133.06	140.49	102.70	139.84	133.11	125.52	182.77	142.84	161.81
10	Goa	16.02	17.02	20.44	17.46	10.84	12.92	14.71	16.83	13.95
11	Gujarat	854.00	725.25	633.13	873.79	839.86	757.92	912.64	552.30	1126.80
12	Haryana	181.00	149.87	185.29	232.54	173.03	146.99	195.25	150.24	225.78
13	Himachal Pradesh	251.82	295.25	258.55	295.89	247.99	386.68	270.24	247.76	301.09
14	Jammu & Kashmir	332.85	328.31	294.17	450.82	405.74	704.57	479.01	416.23	530.88

15	Jharkhand	436.10	455.87	464.33	348.68	352.98	183.30	430.91	596.03	664.30
16	Karnataka	861.87	916.51	697.17	1012.84	1003.70	984.62	765.87	885.65	912.96
17	Kerala	321.42	331.23	352.03	384.79	388.23	397.98	444.98	325.43	306.64
18	Ladakh	0.00	0.00	24.18	24.69	14.70	14.67	18.79	18.79	19.62
19	Lakshadweep	2.59	1.27	3.06	2.06	2.11	2.73	0.44	0.44	2.88
20	Madhya Pradesh	1225.60	1276.10	1238.06	1125.20	1085.47	1055.83	1011.57	1038.67	1123.11
21	Maharashtra	1669.40	1416.45	1205.99	1517.51	1713.39	1609.02	1646.17	1589.97	1699.52
22	Manipur	162.54	142.27	175.77	148.45	228.92	177.28	135.95	167.74	201.28
23	Meghalaya	225.66	181.19	177.92	185.25	173.33	177.86	192.39	200.24	269.69
24	Mizoram	63.26	56.45	74.60	64.67	59.32	61.57	42.81	46.65	100.27
25	Nagaland	178.92	169.55	167.23	169.19	159.80	160.21	199.30	190.47	262.91
26	Odisha	860.66	892.46	858.68	896.85	1065.98	871.20	923.92	884.92	968.80
27	Puducherry	9.86	8.45	4.38	3.50	2.78	6.13	0.12	6.68	4.48
28	Punjab	201.44	175.11	174.71	207.82	383.52	177.94	75.31	247.25	307.87
29	Rajasthan	673.95	665.42	641.77	702.90	682.65	771.64	974.02	936.17	1091.96
30	Sikkim	29.47	33.70	24.50	26.06	25.73	24.59	20.33	24.09	33.49
31	TamilNadu	764.73	652.94	619.43	695.85	655.38	681.28	766.81	741.30	880.79
32	Telangana	529.96	420.08	405.32	564.04	482.33	479.30	550.69	503.33	507.87
33	Tripura	166.47	164.05	154.16	177.85	186.72	171.66	150.52	186.55	244.22
34	Uttar Pradesh	2544.00	2480.79	2017.49	1925.75	2407.55	2341.91	2721.87	2622.64	2668.69
35	Uttarakhand	373.96	378.21	327.92	350.07	353.65	336.03	425.84	364.77	288.24
36	West Bengal	1165.26	1321.90	1066.64	897.89	668.35	1378.31	1227.59	1455.89	1237.56
<b>Total</b>		<b>18633.81</b>	<b>17696.07</b>	<b>16105.78</b>	<b>17544.87</b>	<b>18368.01</b>	<b>18789.28</b>	<b>19849.82</b>	<b>19346.54</b>	<b>21741.17</b>

\*-Utilisation of funds released to the States/UTs during FY 2023-24 is not due.

**Annexure-II**

**Annexure to part (e) & (f) of Lok Sabha Starred Question No. 277 on “Saksham Anganwadi and Poshan 2.0” due for answer on 09.08.2024:**

**A statement showing funds released for construction of Anganwadi Buildings under MGNREGS :**

(Rupees in lakhs)

<b>S.No</b>	<b>Name of State/UT</b>	<b>Funds released during FY 2022-23</b>	<b>Funds released during FY 2023-24</b>
1	BIHAR	4440.00	0.00
2	CHHATTISGARH	4680.00	0.00
3	GUJRAT	120.00	0.00
4	HARYANA	0	186.00
5	JHARKHAND	1776.00	0.00
6	KARNATAKA	960.00	0.00
7	KERALA	168.00	0.00
8	MADHYA PRADESH	240.00	0.00
9	ODISHA	720.00	0.00
10	PUNJAB	0.00	187.20
11	RAJASTHAN	900.00	0.00
12	TAMIL NADU	1440.00	1431.60
13	TELANGANA	1800.00	0.00
14	HIMACHAL PRADESH	900.00	0.00
15	UTTARAKHAND	7092.00	0.00
16	PUDUCHERRY	10.80	0.00
17	MANIPUR	0.00	900.00
18	MEGHALAYA	0.00	871.20
19	MIZORAM	0.00	918.00
20	NAGALAND	0.00	266.40
21	TRIPURA	0.00	468.00
	<b>Total</b>	<b>25246.80</b>	<b>5228.40</b>

**Annexure-III**

**Annexure to part (e) & (f) of Lok Sabha Starred Question No. 277 on “Saksham Anganwadi and Poshan 2.0” due for answer on 09.08.2024:**

**A statement showing funds released during FY 2022-23 & 2023-24 for construction of toilet, provision of drinking water facility:**

(Rupees in lakhs)

S.No	Name of State/UT	2022-23		2023-24	
		Construction of Toilets	Drinking water facilities	Construction of Toilets	Drinking water facilities
1	ANDHRA PRADESH	1915.34	1127.52	0	0
2	CHHATTISGARH	385.78	904.52	0	0
3	GOA	9.94	3.13	0	0
4	GUJARAT	297.22	0	0	0
5	HARYANA	0	0	435.53	0
6	JHARKHAND	1000.94	1349.12	0	0
7	KERALA	0	0	2.16	0
8	MADHYA PRADESH	1074.38	34.93	0	0
9	MAHARASHTRA	510.34	0	2132.28	1782.24
10	ODISHA	1206.43	0	1252.36	652.53
11	PUNJAB	0	0	372.89	0
12	RAJASTHAN	0	1061.07	0	0
13	TAMIL NADU	0	0	1272.89	665.75
14	TELANGANA	1381.25	87.82	0	0
15	UTTAR PRADESH	1216.37	1272.18	0	0
16	UTTARAKHAND	0	308.88	0	0
17	WEST BENGAL	0	418.92	0	0
18	ARUNACHAL PRADESH	772.53	0.00	0.00	0.00
19	ASSAM	0	0.00	9516.20	3419.18
20	MANIPUR	1612.87	0.00	0.00	288.09
21	MEGHALAYA	0	0.00	243.32	217.26
22	MIZORAM	0	0.00	65.77	96.24
23	NAGALAND	136.51	0.00	707.94	204.26
24	TRIPURA	100.66	0.00	541.72	280.44
	<b>Grand Total</b>	<b>11620.56</b>	<b>6568.09</b>	<b>16543.06</b>	<b>7605.99</b>

**Annexure-IV**

**Annexure to part (e) & (f) of Lok Sabha Starred Question No. 277 on “Saksham Anganwadi and Poshan 2.0” due for answer on 09.08.2024:**

**A statement showing funds allocated during FY 2022-23 & 2023-24 for upgradation of AWCs as Saksham Anganwadi:**

(Rupees in lakhs)

S.No	State/UT	FY 2022-23		FY 2023-24	
		No. of AWCs approved for upgradation	Fund allocated	No. of AWCs approved for upgradation	Fund allocated
1	Andhra Pradesh	1105	525.58	1763	1057.8
2	Bihar	3566	1697.77	3550	2130
3	Chhattisgarh	4750	1957.92	1740	1044
4	Gujarat	1250	750.00	0	0
5	Haryana	10	3.56	0	0
6	Himachal Pradesh	100	72.86	25	22.5
7	Jammu & Kashmir	86	69.66	50	45
8	Jharkhand	6850	3028.88	0	0
9	Karnataka	100	47.39	178	106.8
10	Kerala	250	116.12	1710	1026
11	Madhya Pradesh	2220	1305.85	9486	5691.6
12	Maharashtra	1150	520.47	589	353.4
13	Odisha	6000	2920.92	1084	650.4
14	Punjab	100	56.88	0	0
15	Rajasthan	213	102.93	340	204
16	Tamil Nadu	800	395.76	5590	3354
17	Telangana	500	278.16	3529	2117.4
18	Uttar Pradesh	2349	1015.80	17845	10707
19	Uttarakhand	350	306.04	213	191.7
20	West Bengal	4750	2308.19	609	365.4
21	Arunachal Pradesh	100	71.51	0	0



22	Assam	3963	3285.58	815	733.5
23	Manipur	30	20.25	0	0
24	Meghalaya	100	68.90	8	7.2
25	Mizoram	100	64.13	988	889.2
26	Nagaland	100	72.14	49	44.1
27	Sikkim	100	64.13	335	301.5
28	Tripura	200	146.25	245	220.5
29	Andaman & Nicobar	0	0	86	86
30	Goa	0	0	24	14.4
31	Puducherry	0	0	65	39
	<b>Total</b>	<b>41192</b>	<b>21273.63</b>	<b>50916</b>	<b>31402.4</b>

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